

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****OA No. 752/2024****IN THE MATTER OF****Brijesh Singh Ladwal****.....Applicant(s)****VERSUS****Union Territory of Chandigarh & Others****....Respondent(s)****INDEX**

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Date: 19.05.2026

Filed By*Madhav***Madhav Sinhal, Advocate**
Mob No.9041205550
Email: sinhalmadhav@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****OA No. 752/2024****IN THE MATTER OF****Brijesh Singh Ladwal****.....Applicant(s)****VERSUS****Union Territory of Chandigarh & Others****....Respondent(s)**

**REPLY ON BEHALF OF RESPONDENT NO.12 THROUGH SH.
GURMEET SINGH, EXECUTIVE ENGINEER, PANCHKULA
METROPOLITAN DEVELOPMENT AUTHORITY, CONST DIVN
NO III, PANCHKULA**

MOST RESPECTFULLY SHOWEWITH:

1. That answering respondent has been impleaded in view of recommendation No.8 made in report of Joint Committee Report filed with reply dated 23.01.2025 of Respondent No.1 and Order dated 31.01.2025.
2. That it humbly submitted that the areas such as Rajiv Colony, Indira Colony, Gandhi Colony etc where there is no sewerage system, donot fall under jurisdiction of PMDA.
3. That only rainy nallah passing through MDC area to Rajiv Indira Colony to Village Budhanpur etc is under the jurisdiction of PMDA but

the areas generating sewerage falling in nallah are not under the jurisdiction of answering respondent.

4. That considering sewerage falling into Panchkula, a proposal for constructing Sewerage Treatment Plant (STP) has been prepared and in this regard the timeline is as under: -

Sr No	Name of work	Remarks
1	Construction of 10 MLD STP for tapping untreated sewage falling in Nallah of Rajiv & Indira Colony and Village Budanpur, Panchkula	<p>Estimate amounting to Rs. 36.00 crores has been prepared and submitted to the competent authority for approval.</p> <p>Site for construction of STP has been identified by HSVP (Haryana Shehri Vikas Pradhikaran) and case for earmarking site for sewage treatment plant has been submitted by District Town Planner (DTP) to Senior Town Planner (STP) Panchkula for approval of Chief Administrator, HSVP Panchkula on dated 27.04.2026. Consequently, on approval and transfer of above land from HSVP to PMDA, the estimate will be approved by PMDA (Panchkula Metropolitan Development Authority) for construction of STP.</p>
2	Construction of STP, capacity 6 MLD for treating sewage of Gandhi Colony and adjacent area in Sec 5C MDC, Panchkula	<p>Estimate amounting to Rs. 28.49 crores has been approved by the competent authority.</p> <p>Layout plan for construction of STP is being approved by HSVP (Haryana Shehri Vikas Pradhikaran).</p> <p>Consequently, work will be executed by PMDA (Panchkula Metropolitan Development Authority) after the tender action.</p> <p>The matter for transfer of land from HSVP to PMDA is under process as discussed in various meetings.</p>

In view of the submissions made herein above, it is humbly prayed to take the reply on record. It is undertaken to comply with the directions passed by this Hon'ble Tribunal.

Place: Panchkula
Dated: 19.05.2026


Executive Engineer,
PMDA Const Divn no III,
Panchkula

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 752/2024

OA No. 752/2024

IN THE MATTER OF

Brijesh Singh Ladwal

.....Applicant(s)

VERSUS

Union Territory of Chandigarh & Others

....Respondent(s)

AFFIDAVIT

I, Gurmeet Singh, Executive Engineer, PMDA Const Divn no III, Panchkula, aged about 38 years do hereby solemnly affirm and state as under:

1. That in the aforesaid official capacity, I am well conversant with the facts and circumstances of the case, therefore, I am competent to file accompanying reply and to swear this affidavit.
2. That I have gone through the contents of accompanying reply which has been drafted under my instructions.

19 MAY 2026



[Signature]
DEPONENT

VERIFICATION

Verified at Panchkula on 19th of May, 2026 that the contents of affidavit are true and correct to the best of my knowledge and on the basis of information derived from the official record which I believe to be true and no material fact has been concealed therein.

ATTESTED
[Signature]
APS CHAHAL No. 11451
NOTARY PANCHKULA

[Signature]
DEPONENT

19 MAY 2026